

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 2

IA No. 1232/2023, 1560/2024  
In  
CP (IB) No. 264/Chd/Pb/2020  
(Admitted)

**IN THE MATTER OF:**

Valuworth Capital Management Pvt. Ltd.

...Petitioner

**Under Section:** 10, 30(6), 60(5), IBC 2016

**Order delivered on 23.07.2024**

**CORAM:**

**SH. ASHISH VERMA**  
**HON'BLE MEMBER (T)**

**SH. HARNAM SINGH THAKUR**  
**HON'BLE MEMBER (J)**

**PRESENT:**

For the Resolution Professional

:

Mr. A. S. Likhari, Advocate

**ORDER**

**IA No. 1560/2024**

This application has been filed to place on record the progress report along with copy of minutes of 5<sup>th</sup> meeting of CoC. The same is taken on record subject to just exceptions. Thus, IA No. 1560/2024 is disposed of accordingly.

**IA No. 1232/2023**

This application has been filed for approval of resolution plan. List this application before the regular Bench on 13.08.2024.

-sd-  
**(ASHISH VERMA)**  
**MEMBER (T)**

-sd-  
**(HARNAM SINGH THAKUR)**  
**MEMBER (J)**

SM